

DIVISION BENCH

ITEM NO.4

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.322/2024 IN CP(IB) No.7/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSSPIPES & TUBES LTD |
| UNDER SECTION | 7 IBC (IN CIRP) |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with

: For the Applicant/ RP

Sh. Karan Kohli & Sh. Sameer Sethi, Advs.

ORDER

IA NO.322/2024

1. After arguing for some time, the Ld. Counsel representing the RP seeks a short accommodation in the matter.
2. There are already some applications pending for 19th July, 2024, let this application be also deferred for the same date i.e. on 19th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

5th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*